

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
2-1-98		<p>It is submitted by the learned lawyer for the petitioner that in the meantime, the Departmental Authorities have given him the relief sought for in this petition. In view of this, he does not want to pursue this Original Application.</p> <p>We have heard the learned lawyer for the Petitioner as also the learned Additional Standing Counsel Shri P. N. Mohapatra. In view of the above submission, the petition is disposed of for not being pressed.</p> <p style="text-align: right;">Vice-Chairman Member (Judicial) 1/98</p> <p style="text-align: right;">Anil</p>	